CENTRAL ELECTRICITY REGULATORY COMMISSION **NEW DELHI**

Petition No.423/AT/2024

: Petition under Section 63 of the Electricity Act, 2003 for adoption of Subject

Transmission Charges with respect to Transmission System being

established by Jamnagar Transmission Limited.

Petitioner : Jamnagar Transmission Limited (JTL)

: Central Transmission Utility of India Limited (CTUIL) and Ors. Respondents

Date of Hearing : **6.1.2025**

Coram : Shri Jishnu Barua, Chairperson

> Shri Ramesh Babu V., Member Shri Harish Dudani, Member

Parties Present : Shri Prashant Kumar, JTL

> Shri Deepak Kumar, PFCCL Shri Dharmender Kumar, PFCCL

Record of Proceedings

The representative of the Petitioner submitted that the present Petition had been filed for the adoption of transmission charges in respect of "Network Expansion Scheme in Gujarat for drawl of about 3.6 GW load under Phase I Jamnagar area" and all the requirements have already been complied with by the Petitioner.

Considering the submissions made by the representative of the Petitioner, the Commission reserved the matter for order.

By order of the Commission

Sd/-(T.D. Pant) Joint Chief (Law)